

in Delhi will naturally depend on many factors, like migration into Delhi from surrounding areas, natural growth of population in Delhi and dispersal of population from Delhi to outlying areas. With a view to controlling to growth of population in Delhi Government have already started implementing the National Capital Region Plan which has a time perspective upto 1981, for the present, coinciding with the Delhi Master Plan time perspective. The exercise in regard to the future pattern of growth and development of the National Capital Region as well as that of urban Delhi for the period beyond 1981 is yet to be undertaken. In the circumstances, it is difficult to give any precise estimate of the likely population of Delhi by the turn of the century as it would depend on many factors already referred to above.

(b) The plans for meeting the increasing needs would have to be fitted into such a long-term perspective plan when it is prepared.

Jhandewalan Cycle market

225. SHRI GANESH LAL MALI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that 96 shops in basement and ground floor of the Jhandewalan Cycle Market (Phase II) are lying vacant for the last more than four years;

(b) whether the Cycle Market Phases I and II at Jhandewalan consisting of 228 shops were constructed under the Master plan for shifting the entire cycle trade from New Lajpal Rai Market and Esplanade Road; and

(c) whether it is also a fact that only 108 cycle dealers were shifted to Jhandewalan and if so, what are the reasons therefore and by when the shifting of the remaining traders will be completed ?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMA- IAH) : (a) Yes, Sir.

(b) The cycle shops at Jhandewalan were constructed with a view to meeting the Master Plan provision for shifting the wholesale cycle trade now located in Jama Masjid area to the Jhandewalan Commercial area.

(c) Only 108 cycle dealers were required to be shifted from new Lajpat Rai Market. They have not so far been shifted as they, are prepared to change their trade from that of 'cycle' to any other trade permissible in that Market. They are being asked to give an undertaking accordingly, failing which they will be required to shift to Jhandewalan Market.

खून सोखक पैरासाइट रोग

226. श्री ओप्राकाश त्यागी : क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 9 अप्रैल, 1976 के 'इण्डियन एक्सप्रेस' में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि देश के ग्रामीण क्षेत्रों में खून सोखक पैरासाइट रोग फैल रहा है जिसमें अनेक मौतें हो रही हैं ; और

(ख) यदि हां, तो इस रोग का उन्मूलन करने के लिए सरकार क्या कदम उठा रही है ?

1 Wood sucking parasite disease

226. SHRI OMPRAKASH TYAGI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government's attention has been drawn to a news-item which appeared in the Indian Express, dated 9th April, 1976 to the effect that blood sucking parasite disease is spreading in the rural areas of the country causing many deaths; and

(b) if so, what steps are being taken by government to eradicate this disease?]

स्वास्थ्य और परिवार नियोजन मंत्रालय में उप मंत्री (श्री ए० के० एम० इलहाक) : (क) जी, हां ।

[] English translation.

(ख) अकुश-कृमि रोग पर काबू पाने के लिये निम्नलिखित कदम उठाये जा रहे हैं :—

(i) खासकर शौचालयों तथा जूतों के उपयोग तथा मल की समय-समय पर जांच तथा उसके बाद अगर जरूरी हो तो रोग के इलाज के संबंध में जनता को जानकारी देना।

(ii) ग्रामीण क्षेत्रों में सैनिटरी शौचालय बनाने के काम को प्रोत्साहित करके जमीन को गन्दगी से बचाना।

(iii) प्राथमिक स्वास्थ्य केन्द्रों में मल की जांच करने तथा रोगी पाये जाने वाले व्यक्तियों का इलाज करने की सुविधाओं की व्यवस्था करना।

t[THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE):

(a) Yes, Sir.

(b) The following steps are being taken to control hookworm disease :

(i) Health Education of public with particular reference to use of latrines, use of footwear and periodic examination of stools followed, if necessary, by treatment of disease;

(ii) Prevention of soil contamination by promoting installation of sanitary latrines in rural areas :

(iii) Provision of facilities for stool examination and treatment of disease cases in the Primary Health Centres.]

दिल्ली में बैंकों की इमारतों का गिराया जाना

227. श्री ओप्राकाश त्यागी : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 5 अप्रैल, 1976 को 'इण्डियन एक्सप्रेस' में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि दिल्ली में

राष्ट्रीयकृत बैंकों का इनकी कुछ शाखाओं की इमारतों को गिरा देने के संबंध में दिल्ली विकास प्राधिकरण के साथ विवाद चल रहा है ;

(ख) यदि हां, तो दिल्ली की किन-किन बस्तियों में इस प्रकार की शाखाएं विद्यमान हैं तथा इन शाखाओं की संख्या कितनी है ; और

(ग) सरकार इस संबंध में क्या कार्यवाही करने का विचार रखती है ?

•[Demolition of bank buildings in Delhi

227. SHRI OMPRAKASH TYAGI: Will She. Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government's attention has been drawn to a news report which appeared in the 'Indian Express' on the 5th April, 1976 to the effect that the nationalised banks in Delhi have a dispute with the D.D.A. over the demolition of buildings of some of its branches :

(b) if so, what are the names of localities in Delhi where such branches exist together with the number of such branches; and

(c) what action Government propose to take in this regard ?]

निर्माण और आवास तथा संसदीय कार्य मंत्री श्री के० रघुरामैया) : (क) जी, हां। किन्तु बैंक की कोई इमारत नहीं गिराई गई इसलिए बैंक की इमारत के गिराने के सम्बन्ध में कोई विवाद नहीं है।

(ख) तथा (ग) प्रश्न ही नहीं उठता।

t[THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (K. RAGHU RAMAIAH) : (a) Yes, Sir. But no building of the bank has been demolished and, as such, there is no dispute over the demolition of banks' buildings.

(b) and (c) Questions do not arise.]

t[] Engelsb translation.